

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 95 OF 2017,**  
**APPEAL NO. 105 OF 2017 AND**  
**APPEAL NO. 173 OF 2017**

**Dated: 21<sup>st</sup> February, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 95 OF 2017**

**In the matter of:**

**Green Energy Association**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission**

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Mandakini Ghosh  
Mr. Parinay Deep Shaw  
Mr. Saransh Shaw  
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divyanshu Rai for R-1

**APPEAL NO. 105 OF 2017**

**In the matter of:**

**Indian Wind Power Association (NRC)**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission Anr.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishal Gupta  
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divyanshu Rai for R-1

**APPEAL NO. 173 OF 2017**

**In the matter of:**

**U.P. Sugar Mills Co. Gen. Association**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishal Gupta  
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divyanshu Rai for R-1

## **ORDER**

List this matter for hearing on **22.02.2018**, (on top) as agreed by the learned counsel appearing for both the sides.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

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